## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4288 ANSWERED ON:08.08.2014 PROMOTION OF EXPORT OF LABOUR INTENSIVE PRODUCTS Rathwa Shri Ramsinh Patalyabhai

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government proposes to implement any special scheme to promote export of labour intensive products;

(b) if so, the details thereof;

(c) whether cashew industry and cashew export are likely to be included under this scheme; and

(d) if so, the details thereof?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a)& (b) Exports of products under labour intensive sectors e.g. Leather & Manufacture, Sports Goods, Textiles, Handicrafts, Handloom, Cashew, Marine and Carpet etc. are supported through various schemes e.g. Focus Market Scheme, Market Linked Focus Product Scheme and Focus Product Scheme. Exporters of these products can also avail duty free import of capital Goods under EPCG scheme and raw materials under Advance Authorisation Scheme or Duty Free Import Authorization (DFIA) Scheme. Such exporters can also avail benefits available under Interest Subvention Scheme.

(c) & (d) Benefits under Focus Market Scheme (FMS) is provided to cashew @ 3% or 4% of FOB depending upon destination market. Further incentive is provided @ 5%+2% for Roasted Cashew Kernels and @ 5% to Cashew Nut Shell Liquid (CSNL)/Cashew Shell Liquid under the Vishesh Krishi and Gram Udyog Yojana (VKGUY) Scheme.